(viii) Financial Assistance For Setting up a paper Mill in Tripura

SHRI AJOY BISWAS (Tripura West): Under Rule 377, I make the following statement :

The forests of Tripura are very rich in Bamboo and Hard wood. In view of this, the Government of Tripura decided to explore the feasibility of setting up a Paper Mill in Tripura. A project report was prepared which established viability of the Paper Mill. The estimated cost of the setting up of the Paper Mill is Rs. 97 crores and it has employment potential for about 20,000 persons directly and indirecly. Requirement of raw materials of 300 tonnes per day is estimated to be 2,38,000 tonnes of bamboos per year. According to the pre-investment survey 5 lakh tonnes of bamboo per year can be extracted from the natural bamboo forests; availability of sufficient water from the river Manu, easier transport of raw materials by river, the site of the mill was selected at Fatikray which will be well connected by railway line in near future. The letter of intent for setting up a Mill for manufacturing of bleached pulp, printing and writing papers with an annual capacity of 82,500 tonnes was issued by the Government of India on 23.4. 1985. The expenditure incurred on the project so far is about 16 lakhs for consultants fees etc. The need of a Paper Mill Project in Tripura being a backward and under-developed State requires no explanation. I shall request the Central Government to provide fund for setting up of a Paper Mill in Tripura without further delay.

DEMANDS FOR GRANTS, 1983-84

Ministry of Home Affairs-Contd.

Mr. CHAIRMAN : The House will now resume further discussion on Hudget demands for the Ministry of Home Affairs. Shri R.P. Yadav may continue.

(Interruptions)

Mr. CHAIRMAN : Shri Yadav has to continue his speech.

श्री भीखा भाई (बांसवाड़ा) : सभापति जी, मैंने अपना नाम दिया था,7 तारीख को, मुझे बोलने को नहीं मिला ।

SHRI R. P. YADAV (Madhepura) : I was on my legs. How can you object that ?

श्री भीखा भाई : मुझे दो साल से कोई मौका नहीं मिला । मैं बीमार रहा ।

सभापति महोदय : आपका नाम नहीं लिया गया, आपको गलती लगी ।

श्री राजेन्द्र प्रसाद यादव(मधेपुरा) : सभापति जी, मैं यह कह रहा था कि जून, 1980 में इंदिरा कांग्रेस ने एक व्यक्ति के हाथ को मजबूत करने का आह्वान किया था ताकि देश को सशक्त शासन दिया जा सके और देश की जनता चैन की नींद सो सके तथा देश से भ्रष्टाचार मिटाया जा सके परन्तु हालत ठीक उसके विपरीत हुई है । अपराध और भ्रष्टाचार हर पल, हर दिन, हर महीने और हर साल बढ़ते ही गए हैं । मैं आंकड़ों के आधार पर इसको सिद्ध करना चाहता हूं । 1980 के फर्स्ट क्वार्टर में थर्ड 5110 मर्डर हुए, सेकेन्ड क्वार्टर में 5508, हुए, क्वार्टर में 5869 हुए और फोर्थ क्वार्टर में 5792 हो गए ।

इसी प्रकार से मैं रेप से सम्बन्धित आंकड़े भी देना चाहता हूं । इस सरकार के समय में रेप एक आम बात हो गई है । 1980 के ही फर्स्ट क्वार्टर में रेप 753 हुए, सेकेन्ड क्वार्टर में 917 हुए और थर्ड क्वार्टर में 1393 रेप हुए ।

जहां तक रायट्स और दंगों का सम्बन्ध है, उसी वर्ष के फस्ट क्वार्टर में 2 लाख 11 हजार हुए, सेकेन्ड क्वार्टर में 2 लाख 25 हजार 11 हुए और थर्ड क्वार्टर में 2 लाख 72 हजार 54 दंगे हुए । इसी तरह से प्रोहिविशन की तहत